

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT – II)**

**Item No. 311**  
**(IB)-1065(ND)2020**

**IN THE MATTER OF:**

**M/s. Sprint Consys Private Limited** ... **Applicant/Petitioner**

**Versus**

**Akona Engineering Private Limited** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 15.12.2020**

**CORAM:**

**SHRI. B. S. V. PRAKASH,**  
**HON'BLE ACTG. PRESIDENT**

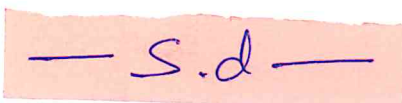
**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**CS Santosh Pandey**

**ORDER**

**List on 27<sup>th</sup> January, 2021.**



**(B. S. V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(L.N. GUPTA)**  
**MEMBER(TECHNICAL)**